

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 134 OF 2019 IN
DFR NO. 10 OF 2019**

Dated: 18th September, 2019

In the matter of:

**Himachal Pradesh Power Transmission Corp. Ltd.
Versus
Central Electricity Regulatory Commission &Ors.**

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.11.2019.**

Court Master/PS

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